

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 84942/2017,84944/2017, in Petition(s) for Special Leave to  
Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(IA No.84942/2017-APPLICATION FOR SUBSTITUTION and IA  
No.84944/2017-EXEMPTION FROM FILING O.T.)

Date : 20-11-2017 These matters were called on for hearing today.

For Petitioner(s)

Ms. Shweta Yadav, Adv.  
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1 to 7 and 9 to 13 have already filed  
counter affidavit.

Application for substitution in respect of the deceased  
respondent No.8 is allowed. Cause title be amended  
accordingly. Issue notice to the legal representatives of the  
deceased respondent No.8.

List again on 11.1.2018.

KAPIL MEHTA  
Registrar  
20.11.2017

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